

RCA No. 60764/16
Fablas Impex Private Ltd. Vs. Hemkant Sharma

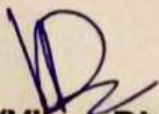
04.07.2020

Pr: None.

In compliance of circular dated 30.06.2020 of the Ld.District and Sessions Judge, West, THC, Delhi, this matter has been marked as urgent being listed under the category of miscellaneous arguments.

Notice be issued to parties and their respective counsels through Nazarat Branch, West, THC, Delhi with direction to send their consent for conducting proceedings through video conferencing within three days.

Be awaited for report of notice.


(Vikas Dhull)
ADJ-01, West
THC, Delhi

CS No. 608545/16
Surinder Kumar Bhalla Vs. Virender Kumar Bhalla

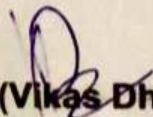
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(Vikas Dhull)
ADJ-01, West
THC, Delhi

CS No. 613407/16

M/s.Appolo Cranes Pvt.Ltd. Vs. M/s.Access Cranes Pvt.Ltd.


04.07.2020

Pr: None.

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